

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(40) T.C.P.-50/397-398/(MB)/2013  
CA 211/2013

CORAM:

Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 03.10.2018

NAME OF THE PARTIES: Mr. Hanif Gulamali Somji &Ors.  
V/s

M/s. Kharadi Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. The matter is adjourned to **24.10.2018 at 2.30 PM** to file written submission and Case Laws.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**03.10.2018**

HHS